

(c) whether it is a fact that a serious corruption case after being detected at construction site of Bokaro Power Plant has not been referred to CBI;

(d) whether any assessment has been made to determine the amount of losses incurred due to corruption during 1984-85, 1985-86, 1986-87 and 1987-88;

(e) whether it is a fact that the cases of corruption are increasing leading to loss to the Corporation; and

(f) if so, the action Union Government propose to take to deal with the corruption cases firmly ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). The number of corruption cases detected in MAMC during the last three years is 29. Out of this, 7 cases are being dealt with by CBI and 22 cases by the company's own Vigilance Department.

(c) Action has been initiated against the concerned employees who have been placed under suspension and departmental enquiry instituted.

(d) Yes, Sir.

(e) and (f). On the whole there has been a decline in the total number of such cases in 1986 and 1987 as compared with 1983 and 1984.

**Financial Restructuring of Mining and Allied Machinery Corporation Limited**

10362. DR. SUDHIR ROY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have taken any action for financial restructuring of the Mining and Allied Machinery Corporation Limited, Durgapur, West Bengal;

(b) whether the commitment made in respect of financial assistance arising out of financial restructuring Corporation has been complied with;

(c) whether the Company is still confronted with bad liquidity position and is suffering due to dearth of working capital; and

(d) if so, the reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). Yes, Sir. Financial restructuring has been effected inclusive of elements, such as, writing down capital, write off of interest, moratorium on repayment of loans and non-plan loan assistance etc.

(c) and (d). The company is facing liquidity problems because of increase in prices of inputs, cancellation/deferment of certain export orders, increase in wages and salaries, stoppage of production due to strike in November/December, 1987 etc.

**Collaboration Agreements of Mining and Allied Machinery Corporation Limited**

10363. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of collaboration agreements concluded with foreign companies including multinationals during the last five years by the Mining and Allied Machinery Corporation Limited, Durgapur, particularly for the items of mining machinery, coal washery and bulk material handling plant along with the names of the companies and the name of the countries, the items supplied by the company through import to be supplied to the customer by MAMC in terms of value during last five years, year-wise;

(b) whether the collaboration agreement includes provision of gradual indigenisation, if so, whether the pace of indigenisation in respect of foreign technology and expertise in the area of products for which collaboration agreement concluded in general and longwall mining machinery, coal washery and material handling plant in particular has been progressing satisfactorily to attain self-sufficiency; and